

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 30
C.P.(IB)01/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **28.11.2022**

NAME OF THE PARTIES: - **Bharken Rubber Works Pvt Ltd**
V/s
ISINOX Ltd

Appearance (via video-conference):

For Applicant : None present
For Respondent : Adv. Pooja Pandey i/b Ragini Singh
and Associates

Section 9 of the IBC, 2016

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on 13.01.2023

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)